

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SAKA LIMITED

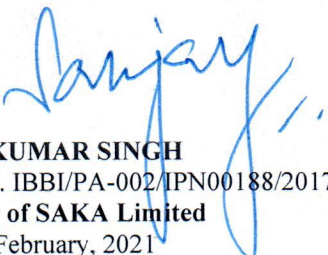
1.	NAME OF CORPORATE DEBTOR	SAKA LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	25 th November, 1981
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	L32101DL1981PLC012700
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	SHOP NO. 21, C/O ASHIYAANA RESIDENCY, CHAUDHARY DHARAMBIR MARKET, NEAR SEBEL CINEMA BADARPUR, NEW DELHI, 110044, INDIA
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	23 RD FEBRUARY, 2021
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	23 RD FEBRUARY, 2021
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	NAME: SANJAY KUMAR SINGH REGD NO. IBBI/PA-002/IPN00188/2017-18/10505
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address: 033, WINDSOR, GRAND FORTE, PLOT NO. 76, SIGMA-4, GREATER NOIDA, UP-201310 Email- SINGH.SK.ADV@GMAIL.COM Phone no. 9717001490
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address: 033, WINDSOR, GRAND FORTE, PLOT NO. 76, SIGMA-4, GREATER NOIDA, UP-201310 Email- SINGH.SK.ADV@GMAIL.COM
11.	LAST DATE FOR SUBMISSION OF CLAIMS	25 TH MARCH, 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal (New Delhi) has ordered the commencement of liquidation of the SAKA Limited on 23rd February, 2021 under section 33 of the IBC, 2016 and the order for the same has been uploaded at the website of Hon'ble NCLT on 25th February, 2021.

The stakeholders of SAKA Limited are hereby called upon to submit their claims with proof, on or before 25th March, 2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



SANJAY KUMAR SINGH
REGD NO. IBBI/PA-002/IPN00188/2017-18/10505
Liquidator of SAKA Limited
Date: 25th February, 2021
Place: New Delhi